

(c) if so, the reasons thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) The position as on 1st August, 1979, was as follows:

	Scheduled Castes	Scheduled Tribes
All-India	6.92	1.20
Dhanbad	2.96	0.74

(b) No, Sir,

(c) Does not arise.

शाहदरा के जमुनापार क्षेत्र की गौतमपुरी कालोनी में सड़कों और गलियों की मरम्मत

5821. श्री चिन्तामणि जेना: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शाहदरा के जमुनापार क्षेत्र की गौतमपुरी कालोनी में सड़कों और गलियों की मरम्मत करने संबंधी सरकार की कोई नई स्कीम है ;

(ख) यदि हां, तो वर्ष 1980 में इस कालोनी के विकास पर कितना व्य. किए जाने का विचार है ;

(ग) यदि कोई ऐसी स्कीम नहीं है तो उसके क्या कारण हैं ।

निर्माण और आवास मंत्री (श्री पी. सी. तेंडी) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) अनिश्चित कालोनी होने के कारण ।

Snake Farming

5822. SHRI RAM SINGH SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any snake farming is being run either by the Central Government or privately in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) No, Sir.

(b) Does not arise.

SC/ST Employees in National Archives of India

5823. SHRI CHANDRA PAL SHAILANI: Will the Minister of EDUCATION be pleased to state:

(a) the total number of employees, category-wise, working in the National Archives of India;

(b) the number of Scheduled Caste/Scheduled Tribe employees category-wise, among them;

(c) whether quota reserved for Scheduled Caste/Scheduled Tribe employees is complete in all categories of posts;

(d) whether it is a fact that inspite of sufficient number of Scheduled Caste/Scheduled Tribe employees in feeder services, promotion posts reserved for Scheduled Caste/Scheduled Tribe employees have been or are being de-reserved without any justification; and

(e) if so, the number of posts de-reserved or proposed to be de-reserved in each category separately and reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) and (b). A Statement is attached.

(c) No, Sir.

(d) and (e). It is not a fact that the National Archives of India have sought de-reservation of posts reserved for Scheduled Caste/Scheduled Tribe where eligible candidates belonging to these communities are/were available in the feeder grades.